

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	MISC APPLN CBI	101650/2019	The State of Maharashtra CBI ACB and Others Vs Iona Walter Furtado	
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100100/2011	The State CBI ACB Vs Mohan Ghadge and 4 Ors	SPP. Mr.Sandeep Singh Adv.Mishra-A/1,9,10, Adv.Joshi-A/2,6,7, Adv.Gupta-A/5, Adv.Parab-A/8
3	SPL CASE CBI	100101/2011	The State CBI ACB Vs Pramod Prabhakaran adn 2 Ors	
4	SPL CASE CBI	100092/2012	The State CBI ACB Vs Mani Bhushan and 1 other	SPP Mr.Sandeep Singh Adv.Bahal, Adv.Kode

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100020/2009	The State - CBI ACB Vs Shri. Vilas Vinayak Karandikar Others	SPP Mr.Sandeep Singh Adv. Shri. Londe -1 and 3, Adv. Shri. Abhaykumar Apte -2, Adv. Shri. Jain - 4 to 9
<u>HEARING</u>				
2	MISC APPLN CBI	100367/2020	Sulthana Khamar Vs CBI ACB MUMBAI	M/s. Nipa Shah
3	MISC APPLN CBI	100368/2020	Mohammad Abdul Hafeez Vs CBI ACB MUMBAI	M/s. Nipa Shah
<u>REPLY/SAY</u>				
4	SPL CASE CBI	100046/2019	C.B.I., A.C.B. Vs M/S Vision Machines Pvt. Ltd. and other	
<u>ARGUMENT ON EXH.READY</u>				
5	SPL CASE CBI	100045/2019	C.B.I., A.C.B. Vs Mukesh Patram Meena and other	

**CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 25-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	MISC APPLN CBI	102092/2019	CBI ACB Vs Ashok Nayak and Others	
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100088/2012	The State CBI ACB Vs Murlidhar Narayan Sawant and 8 other	SPP. Mr.Sandeep Singh Adv.Parab-A/1,4,9, Adv.Bichu-A/2, Adv.Dhanawade-A/3,6,7,8, Adv.Beloskar-A/5.
3	SPL CASE CBI	100068/2013	The State CBI ACB Vs Ashwinikumar Sharma and other	
4	SPL CASE CBI	100030/2018	CBI, ACB Vs Dayanand Mahendra Ray	SPP Mr.Sandeep Singh Adv. Ms.Aradhana Singh - A/1, 2.
5	SPL CASE CBI	100033/2018	The State of CBI, ACB Vs Vijay Pandurang Chaudhary @ Ajay R. Patil and another 1	SPP Sandeep Singh Adv.Rahul Arote

(Main Matter REMAND APPLN CBI/0100147/2018)

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100053/2012	The State CBI ACB Mumbai Vs Lalitkumar Bhagwan Prasad and 1 other	SPP Mr.Sandeep Singh Adv. Mr.Shingnapurkar-A/1
2	SPL CASE CBI	100025/2016	The State CBI ACB Vs Vasant Gopinath Sarvade and another	SPP Mr.Sandeep Singh Adv.Holambe-Patil-A/1, Adv.Patkar-A/2
(Main Matter REMAND APPLN CBI/0100019/2015)				
<u>COMPLIANCE</u>				
3	SPL.CASE	282/2020	CBI ACB Vs Rajendra Kumar Smbhaji Chalke and other	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DEFENCE EVIDENCE</u>				
1	SPL CASE CBI	100013/2013	The State CBI ACB MUM Vs Shri. Leeladhar Aithu Bangera and 1 anr.	SPP Mr.Sandeep Singh Adv. Mr.Manohar N. Kandalkar
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100059/2013	The State CBI ACB Vs Habib Bismillah Khan	SPP. Sandeep Singh Adv. Anjali Awasthi-A/1, Adv. Shingnapurkar-A/2
3	SPL CASE CBI	100032/2018	CBI, ACB Vs Nagendra Prasad Baijnath Yadav	Ld. SPP Mr.Sandeep Singh Ld. Adv. Shri.Girish Kulkarni
<u>CHARGE</u>				
4	SPL.CASE	277/2020	C.B.I., A.C.B. Vs Sanjay Panjabrao Thokal and other	